

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
Court - 2**

IA 799 of 2020 in CP(IB) 56 of 2019

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL & ACTING PRESIDENT  
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 02.06.2021**

Name of the Company: The Assistant Providant Fund Commission,  
Employees Provident Fund Organization  
V/s  
Ravi Kapoor liquidator of M/s City tiles

Section 42 of the Insolvency and Bankruptcy Code, 2016.

**S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE**

- 1.
- 2.

**ORDER**  
**(through video conferencing)**

Mr. A V Niar, advocate, appeared on behalf of the Applicant.

Mr. Tirth Nayak, advocate, appeared on behalf of the Respondent.

The matter is adjourned for further consideration.

List the matter on 29.06.2021.

**VIRENDRA KUMAR GUPTA  
MEMBER TECHNICAL**

Dated this the 2nd day of June, 2021

  
**MANORAMA KUMARI  
MEMBER JUDICIAL & ACTING PRESIDENT**